

DIVISION BENCH

ITEM NO.111

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No.93/ALD/2022

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 24th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	NCR MEDICAL AGENCIES V/S M/S ATLANTA MEDIWORLD PVT. LTD.
UNDER SECTION	9 IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Ms. Mohana Sharda, with
Sh. Vinay Kumar Jain, Advs.

: For Operational Creditor

Sh. Saurabh Paul, Adv.

: For Corporate Debtor

ORDER

Ld. Counsels representing the parties are present.

- 1.** Ld. Counsel representing the Operational Creditor seeks one week time to place on record her vakalatnama and to argue the matter.
- 2.** Let the needful be done within the aforesaid stipulated period and the matter be adjourned for further hearing on 23rd August, 2024.

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

24th July, 2024

*Kavya Prakash Srivastava
(Stenographer)*